

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4903  
ANSWERED ON:09.12.2010  
CORRUPTION IN RAILWAY  
Abdulrahman Shri ;Kumar Shri Vishwa Mohan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have received any complaint of various corruption cases during each of the last three years and the current year;
- (b) if so, the number of cases of corruption which have been reported during the last three years, year-wise;
- (c) the steps taken/ being taken against erring persons; and
- (d) the number of staff / officers and others punished for charges of corruption during each of the last three years and the current year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

- (a) Yes, Madam.
- (b) In the last three years 5843, 5994 and 6330 number of complaints have been received by different Zonal Railways in the years 2007, 2008 and 2009 respectively.
- (c) & (d) Railways have initiated a number of steps to bring about greater transparency and accountability in working through improvement of systems and leveraging of technology. Action against errant officials is taken depending upon merit of each case. DAR action in vigilance cases gainst 8252, 7860 and 7700 number of officials had been finalized in the years 2007, 2008 and 2009 respectively and in the current year against 5243 officials.